

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

C.P. (IB)-1528/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.07.2018**

NAME OF THE PARTIES: Suprabha Protective Products Pvt. Ltd.

**v/s.**

Mallikrjun Foregings Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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**Order**

22. C.P. (IB)-1528/(MB/2018)

The professional appearing for the petitioner present. Mr. N. S. Nershe, Advocate undertakes to file Vakalatnama on behalf of the Corporate Debtor. List this matter on 13.08.2018.

SDI-

V. NALLASENAPATHY  
Member (Technical)

IPS/

SDI-

BHASKARA PANTULA MOHAN  
Member (Judicial)